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SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: Fiabila India Pvt.Ltd..
V/s.
Elder Health Care Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Sanket S. Lele	Advocate for petitioner	<u>Sanket</u>

ORDER

CP No. 1133/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 11.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Scd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)